

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/14	TP 103/17	For compliance of office objections raised by registry	433(e)	Dr. Vijay Danapur Vs Avesthagen Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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ANJUNATHA 100

Petitioner

prajivetha 1/csl

8147339832.

ORDER

Matter is listed today for compliance. Shri Yogesh M.Desai, Advocate who is on record for petitioner filed memo for withdrawal of appearance for petitioner and he requested to give NOC to the Petitioner/Operational Creditor. Therefore, Registry to issue notice to the petitioner to appear before the Tribunal on 29/11/2017.


Member (T)


Member (J)